

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BBT ELEVATED ROAD PRIVATE LIMITED Date of Commencement of Liquidation: 16-03-2026; List of Stakeholders as on Date: 31-05-2026; Name of IP: Mr. Pratim Bayal; Process Number: 1; Last 5 digit of registration number: 12385

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|--------------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 2970767288 | 1 | 2970767288 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 199430455 | 1 | 115875809 | | | 83554646 | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 3 | 3418666 | 3 | 2688829 | | | 729837 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 10 | 6988045065 | 8 | 24380692 | | 5473433441.83 | 1490230931 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 15 | 10161661474 | 13 | 3113712618 | 0 | 5473433441.83 | 1574515414 | |